

censing) Amendment Rules, 1980 (Hindi and English versions) published in Notification No. G.S.R. 732(E) in Gazette of India dated the 31st December, 1980, under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958 [Placed in Library. See No. LT-1987\$81]

INSURANCE CLAIMS BOARD (AMDT.)
RULES, 1981.

THE MINISTER OF STATE IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI BHAGWAT JHA AZAD): I beg to lay on the Table a copy of the Insurance Claims Board (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 193 in Gazette of India dated the 14th February, 1981, issued under section 57 of the Displaced Persons (Debt Adjustment) Act, 1951. [Placed in Library. See No. LT-1988/81].

ANNUAL REPORT AND REVIEW OF INDIAN INSTITUTE OF MASS COMMUNICATION, NEW DELHI FOR 1979-80 WITH STATEMENT FOR DELAY AND ANNUAL REPORT OF REGISTRAR OF NEWSPAPERS FOR INDIA ON 'PRESS IN INDIA, 1979'

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUM-
UDBEN M. JOSHI): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Mass Communications. New Delhi for the year 1979-80.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1989/81].

(3) A copy of the Annual Report (Part I) (Hindi and English versions) of the Registrar of Newspapers for India on 'Press in India 1979.' [Placed in Library. See No. LT-1990/81].

MR. SPEAKER: What do you want?
(Interruptions)

MR. SPEAKER: Nothing doing; no, no.

(Interruptions)

MR. SPEAKER: Please sit down. Nothing will go on record without my permission.

(Interruptions)**

12.20 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTEENTH REPORT

SHRI G. LAKSHMANAN (Madras North): I beg to present the Sixteenth Report of the Committee on Private Members' Bills and Resolutions.

12.20 1/2 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

INCREASING INCIDENCE OF ROBBERIES AND DACOITIES IN DELHI.

श्री नवल किशोर शर्मा (दौसा) :
अध्यक्ष जी, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की घोर गूह मंत्री जी का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :

“दिल्ली संघ राज्य क्षेत्र में लूटपाट और डकैती की बढ़ती हुई घटनायें।”